

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

18.02.2019

R.A./260/19/2011

O.A./260/468/2008

O.A./260/19/2011

FOR FURTHER ORDER

ITEM NO:12

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: None for the Respondents.

Notes of The Registry	Order of The Tribunal
	<p>None appears for the Applicant.</p> <p>It is seen from the record that on previous date i.e. 07.12.2018, no one had appeared on behalf of the applicant on Review Application also. This R.A has been filed by the Applicant to the O.A challenging the order dated 27.05.2011 of this Tribunal in O.A.No. 468/2008, which was dismissed.</p> <p>In view of the above facts, it appears that the applicant is not interested to pursue this R.A. Hence, the R.A is dismissed for default for non-prosecution on the part of the applicant.</p> <p style="text-align:center">( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align:center">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align:center">pms</p>